NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 65/(MAH)/2016 M.A. No. 314/2017, 323/2017, 26/2017, 110/2017, 594/2017

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF

THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES: Mrs. Uma Chamnlal Anand

V/s.

M/s. Macks Hard Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 241, 242 of the Companies Act, 2013.

SIGNATURE DESIGNATION S. No. NAME S. L. SLd Adu to lesp 7,89 Grawan Mehla ilby Nasayanané Nasayanan les 1 24 Pishabh Jaisani, Pooja Vasandani ilb fajani Associates for Respondent No. 5 Pooja.s.V

Rushil Mathur i/6 Mulla & Mulla & (B&C Adv for Ray Petitioners

ORDER

M.A. Nos.314/2017, 323/2017, 26/2017, 110/2017, 594/2017 IN C.P. No. 65/241-242/NCLT/MB/MAH/2016

Ld. Representatives of both the sides are present. 1.

On the request of both the sides, adjourned for hearing on 4th January, 2018 at 2.30 p.m.

Sd/-

Bhaskara Pantula Mohan Member (Judicial)

· Sd/-M.K. Shrawat Member (Judicial)

Dated: 21.11.2017

vkr